F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.01.2019

NOTICE

All the concerned are hereby informed that on 08.01.2019 Custom and Excise Division Bench matters will be heard by the Bench consisting of Hon'ble Sh. C. L. Mahar, M (T) and Hon'ble Ms. Rachna Gupta, M (J).

Single Member matters listed on 08.01.2019 before Hon'ble Ms. Rachna Gupta, M (J) shall stand adjourned till further notice.

By Order

(Mohinder Singh)
Dy. Registrar (J)

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